

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23775/2015

(Arising out of impugned final judgment and order dated 27/03/2015
in WP No. 6025/2015 passed by the High Court of Judicature at
Allahabad)

BHUVAL RAM & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(With appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 23/11/2015

This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Ms. Fila Haldia, Adv.
Mr. S. R. Setia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the matter again next week.

File of SLP (C) No. 24679/2014 be placed in the Court on the
next date of hearing.(Meenakshi Kohli)
Court Master(Jaswinder Kaur)
Court Master

Signature Not Verified

Digitally signed by
Meenakshi Kohli
Date: 2015.11.23
13:04:29 IST
Reason: